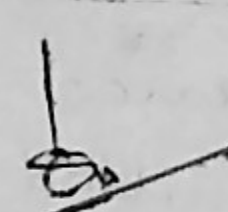
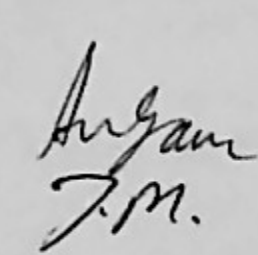
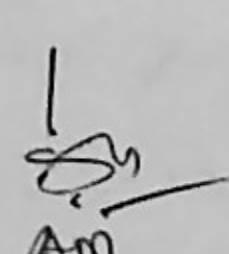


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / MA / RA / CP NO. 844 OF 2007.

Applicant/s for H.D. Wadhwa Respds. for K.P. Singh

Advocate for Applicant/s for B. Tiwari Advocate for Respondent/s for K.P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>60</u>
<u>OK.</u>	<u>15.5.2009</u> Hon. Mr. A.K. Gaur, J.M. Hon. Mr. S.N. Shukla, A.M. Shri B. Tiwari, counsel for the applicant prays for and granted four weeks time to file rejoinder time for the respondents. <u>List on 11-9-2009.</u>  A.M.  J.M. <u>11.9.09</u> Hon Mr Ashok S. Karamadhi, JM Hon Mr S.N. Shukla, AM None appears for the applicant even on revised call. Sri K.P. Singh for the respondents. It appears that the applicant has lost interest in prosecuting this case. The OA is accordingly dismissed for want of prosecution.  A.M.  J.M.	

Contd. On Sheet No. _____